

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:5434

ANSWERED ON:29.04.2013

. NAMAK MAZDOOR AWAS YOJANA

Maadam Shri Vikrambhai Arjanbhai;Naranbhai Shri Kachhadia;Veljibhai Jat Poonamben

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government proposes to enhance the share of the Government of India in the modified Namak Mazdoor Awas Yojana (NMAY);
- (b) if so, the details thereof along with the status of implementation of the NMAY including the salient features of the same;
- (c) whether the Government proposes to provide remunerative prices to the salt producers; and
- (d) if so, the details thereof along with the steps taken by the Government to provide remunerative prices to the salt producers/farmers as the salt is being sold by the companies at very higher price?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. D. PURANDESWARI)

(a): No, Madam.

(b): Does not arise.

(c) & (d): Price of salt is determined by market forces and is not regulated by the Central Government. The cost price of raw salt varies from State to State depending upon the productivity, cost of inputs like labour cost, electricity, density of brine used for production of salt. The sale price of salt depends upon its variety i.e. industrial / iodized / refined iodized / vacuum evaporated / pure salt, quality of packing material used and other determinants such as transportation cost. Minimum wages for salt workers are fixed by the concerned State Governments.